

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.132
165/213/ (ND)/2018

IN THE MATTER OF:

Mr. Nitin Bansal & Anr.

Vs.

Arjun Sharma & Ors.

....APPLICANT

.. RESPONDENT

SECTION

U/s 213

Order delivered on 08.4.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC/OC : Mr. Dhruvajit, Advocate

ORDER

Counsel for the Petitioner is present and submitted that the ROC has placed the Company, namely, Urban Organic Services Private Limited under 'Striking off', whereas the matter is pending before this Authority/Tribunal. Therefore, the RoC is restrained from 'Striking off' the name of the company from the register of the companies.

A copy of this order shall be obtained by the Counsel for the petitioner for sending it to the concerned ROC for information and compliance.

List the matter on 06.5. 2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit